

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3458
ANSWERED ON:11.12.2001
CONSTRUCTION OF HOUSES UNDER IAY
RAMDAS ATHAWALE

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses constructed under Indira Awas Yojana, especially in tribal and rural backward areas, till date, District-wise, State-wise;
- (b) the number of persons who do not have houses in these areas alongwith the reasons for neglecting them;
- (c) whether the Government propose to provide drinking water facility and pucca Houses to the people belonging to Scheduled Caste and Scheduled tribe communities ; and
- (d) if so, the time by which these facilities are likely to be provided to each and every family of people belonging to these categories ?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

(a) The State-wise number of houses constructed under the Indira Awaas Yojana (IAY) since inception of the Scheme i.e. 1985-86 till date, especially in tribal and rural backward areas is annexed. Indira Awaas Yojana was Sub-Scheme of Jawahar Rozgar Yojana earlier and no District-wise monitoring was done for the Scheme. It became an independent Scheme during 1996-97. Therefore, the District-wise details since inception of the Scheme are not available.

(b) (c) & (d) According to the 1991 Census, the rural housing shortage was 137.20 lakh. The Government is making all efforts to achieve the goal of ending all shelterlessness in rural areas and converting all unserviceable kutcha houses to pucca/semi pucca by the end of the 10th Plan period. A minimum of 60% of the benefits are to be extended to scheduled Castes (SCs)/Scheduled Tribes (STs) rural BPL families under the Indira Awaas Yojana and Pradhan Mantri Gramodaya Yojana-Gramin Awaas.

A Comprehensive Action Plan prepared on the basis of information furnished by the State Governments envisages to provide drinking water facilities to all rural habitations of the country by 2004 subject to availability of funds. Under the Accelerated Rural Water Supply Programme, States are required to earmark and utilise at least 25% of the funds for drinking water supply to the Scheduled Castes and another minimum 10% for the Scheduled Tribes.

Annexure as referred to part (a) of Lok Sabha Unstarred Ques due for reply on 11-12-2001

Number of houses constructed under Indira Awaas Yojana (IAY)
since inception i.e. 1985-86 till date

Sl. No.	Name of the States UTs	Nos of Houses Constructed
1	ANDHRA PRD.	651465
2	ARUNACHAL PRD.	12191
3	ASSAM	185435
4	BIHAR	1170302
5	CHHATTISGARH	25988
6	GOA	4729
7	GUJARAT	225120
8	HARYANA	69837
9	HIMACHAL PRD.	23514
10	JAMMU & KASH.	44471
11	JHARKHAND	72425
12	KARNATAKA	333940
13	KERALA	240430
14	MADHYA PRD.	818139
15	MAHARASHTRA	534628

16	MANIPUR	5966
17	MEGHALAYA	9780
18	MIZORAM	9010
19	NAGALAND	32087
20	ORISSA	547828
21	PUNJAB	38775
22	RAJASTHAN	343747
23	SIKKIM	7350
24	TAMIL NADU	658251
25	TRIPURA	35980
26	UTTAR PRD.	1230255
27	UTTARANCHAL	16023
28	WEST BENGAL	419487
29	A&N ISLANDS	470
30	D&N HAVELI	690
31	DAMAN & DIU	368
32	LAKSHADWEEP	326
33	PONDICHERRY	2204
	T O T A L	7771211

Position as on 7-12-2001